

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION NO. 5111
ANSWERED ON 24/03/2026

SPICE PRODUCTION IN MAHARASHTRA

5111. SHRI ANIL YESHWANT DESAI:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of spice production centres/parks set up by the Government in the country including Maharashtra during the last three years;
- (b) whether the Government proposes to set up more such parks in the States to empower the farmers to get better price realization and if so, the details thereof;
- (c) whether the response is positive from the local farmers, traders, exporters for processing their products in these spice parks;
- (d) if so, the details thereof along with the job opportunities generated from the said parks; and
- (e) whether the Government and the States are sharing the expenditure in setting up of these parks and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (e) Spices Board has so far established eight crop specific Spices Parks across the country. The details of spices parks are as below:

Name of the Spices Park	State	Spices Covered
Chhindwara	Madhya Pradesh	Garlic and Chilli
Guna	Madhya Pradesh	Coriander
Guntur	Andhra Pradesh	Chillies
Jodhpur	Rajasthan	Cumin
Ramganjmandi	Rajasthan	Coriander
Puttady	Kerala	Cardamom and Pepper
Raebareli	Uttar Pradesh	Mint
Sivaganga	Tamil Nadu	Chillies and Turmeric

At present, there are no proposals pending for setting up of new Spices park.

Spices Parks have been established by Spices Board with financial assistance from the Government of India under the scheme of Assistance to States for Infrastructure Development of Exports (ASIDE). Further, State Government of Andhra Pradesh has contributed for the establishment of Guntur spices park financially. Following the discontinuation of ASIDE scheme, Trade Infrastructure for Export Scheme (TIES) is under implementation by Department of Commerce in which assistance is provided in

the form of grant-in-aid upto the matching equity put in by the implementing agency in the total project cost (upto 80% of the total equity for projects located in North Eastern and Himalayan States/UTs and upto 50% of the total equity for other states/UTs) for setting up or up-grading export infrastructure including spice park. The details of funding source for spices parks are attached as Annexure-I

Common processing and value addition facilities viz. cleaning, sorting, grinding, grading, packaging etc are established in the Spices Parks for use by the local farmers, traders, exporters and other stakeholders. In addition, the Board has allotted plots in Spices Parks to the exporters / Traders / Farmer Producer Organisations for establishment of their own spices processing units. The spices parks are providing large number of job opportunities both direct and indirect.

During FY 2024-2025, 68774 MT spices worth approximately Rs. 89,952 lakhs was processed in the common processing units and units established by the exporters in the Spices Parks and 19,789 MT spices / spices products valued approximately at Rs. 35,326 lakhs was exported / supplied to exporters. In addition, a total of 18,197 MT of spices worth approximately Rs. 26,261 lakhs were stored in the warehouses at Spices Parks.

Annexure-I

Annexure referred to in reply to Part (a to e) of Lok Sabha Unstarred Question No. 5111 for answer on 24.03.2026

Spices park	Funds Spent (₹ Crore)	Funding source (₹ Crore)
Chhindwara, Madhya Pradesh	20.50	ASIDE scheme : 19.80 Plan scheme of Spices Board :0.70
Puttady, Kerala	27.37	Plan scheme of Spices Board:27.37
Jodhpur, Rajasthan	30.72	Plan scheme of Spices Board :30.72
Sivaganga, Tamil Nadu	23.80	Plan scheme of Spices Board : 23.80
Guna, Madhya Pradesh	40.02	ASIDE scheme : 25.00 Plan scheme of Spices Board : 15.02
Guntur, Andhra Pradesh	19.50	Plan scheme of Spices Board : 7.90 Government of Andhra Pradesh : 11.60
Ramganjmandi (Kota), Rajasthan	16.86	ASIDE scheme : 10.00 Plan scheme of Spices Board : 6.86
Raebareli, Uttar Pradesh	17.43	ASIDE scheme : 15.00 Plan scheme of Spices Board : 2.43